

ITEM NO.3 Court 3 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 140/2021

VIKRAM SHARMA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION and IA No.14554/2021-EXEMPTION FROM FILING AFFIDAVIT

Date : 09-02-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Abhigya Kushwah, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioners seeks permission
to withdraw the Writ Petition.

Permission granted.

The Writ Petition is dismissed as withdrawn.

However, the petitioners can make a representation to the
concerned Ministry to redress their grievances.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER